

**Test landing at Kannur International Airport**

\*55. SHRI K.K. RAGESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether date has been fixed for test landing of aircraft in the upcoming Kannur International Airport, if so, the details thereof; and

(b) if not, whether Government is aware of the time-frame kept for the proposed completion, test landing and starting of commercial operation of the airport?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) and (b) Yes Sir. Trial landing was scheduled on 29th February, 2016 between 0900 hours to 1000 hours from the upcoming Kannur International airport. As per the schedule, trial landing was successfully completed at Kannur International Airport on the scheduled date by Indian Air Force with Dornier 228 type Aircraft. The trial operation was smooth and incident free and completed at 1114hours. The commercial operation from the airport depends on the completion of construction work by the State Government and subsequent clearances from Directorate General of Civil Aviation and Bureau of Civil Aviation Security.

**Opening of CGHS dispensary at Haldwani, Uttarakhand**

†\*56. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received a request from ex-servicemen and retired Central Government employees for opening a CGHS dispensary in Haldwani, Uttarakhand;

(b) if so, the date on which this request was received and the reasons for not taking any decision in this regard till now; and

(c) whether CGHS dispensary is proposed to be opened in Haldwani in future?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Some requests have been received from ex-servicemen and retired Central Government employees for opening a CGHS dispensary in Haldwani, Uttarakhand. Details are given in Statement (*See* below).

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†Original notice of the question was received in Hindi.

As the resources available under the CGHS are fully committed, the petitioners were intimated that it is not possible to extend the CGHS network to areas that are presently not covered.

- (c) There is no such proposal.

***Statement***

*Details of references received for opening of CGHS  
dispensary in Haldwani*

Sl. No.	Name of the petitioner	Date of receipt
1.	Shri Bhima Singh Bega, ITBP, Rautela Colony, Roopnagar, Haldwani, Nainital	20.11.2015
2.	Shri Bhagat Singh Koshyari, Hon'ble Member of Parliament	28.10.2015
3.	Shri J.C.Joshi, President, All India Central Para-Military Forces Ex- Servicemen Welfare Association	15.4.2015

**Import of defence equipments**

\*57. SHRI KIRANMAY NANDA: Will the Minister of DEFENCE be pleased to state:

(a) the total expenditure incurred on import of various defence equipments during each of the last two years;

(b) the names of countries from where import of defence equipment is being done;

(c) whether Government has taken steps for minimizing dependency on import for most of the defence equipment requirement and, if so, the details thereof; and

(d) whether Government has made any assessment of the quantum of reduction in the defence import during the last one year, after the implementation of 'Make in India' programme and, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) The promotion of indigenisation and self-reliance in the defence sector is pursued under the 'Make in India' initiatives of Government. A number of measures have already been taken to harness the potential in the public and private sector to meet the defence requirement of the country and boost indigenous capabilities in the defence sector and